

**SHRI JYOTIRMOY BOSU :** On a point of order, Sir. Let me clarify it. When I was informed that the adjournment motion had been disallowed, I forthwith wrote a letter to you saying ...

**MR. DEPUTY-SPEAKER :** I have not seen your letter.

**SHRI JYOTIRMOY BOSU :** I sent it to you. How can it be ?

**MR. DEPUTY-SPEAKER :** Will you kindly sit down ?

When I came to the Chair, I was busy running the business of the House I have no time to look at letters. For looking at letters, I must go to my chamber, read them and consider them. I am not a super man to keep watch over what is happening in the House and read letters at the same time. Shri P Venkatasubbaiah

**SHRI JYOTIRMOY BOSU :** Please give me one minute only instead of wasting more time of the House. I was informed about the disallowance of the adjournment motion when the House had sat. Your Assistant did not give me information before the House sat. The moment I was informed that the adjournment motion had been disallowed, on the strength of an authority which is in black and white I immediately wrote to you saying that I seek the permission to raise the issue which is very vital that a Central Minister

**MR. DEPUTY-SPEAKER :** Your one minute is over. No please Shri P. Venkatasubbaiah.

**SHRI P VENKATASUBBAIAH (Nandyal) :** Yesterday, I wrote a letter to the Speaker with regard to the statement to be made by the Minister of Agriculture in connection with acute famine prevailing in Andhra Pradesh and inadequate assistance (*Interruptions*)

**MR. DEPUTY-SPEAKER :** I am not hearing anyone.

**SHRI JYOTIRMOY BOSU :** You cannot shut me out like that. You have to adopt a certain procedure. (*Interruption*)

**MR. DEPUTY-SPEAKER :** I am told, the Minister will make a statement tomorrow.

**SHRI JYOTIRMOY BOSU :** About what ?

**MR. DEPUTY-SPEAKER :** Order, please.

papers to be laid on the Table. Mr Annasaheb P. Shinde.

12 10 hrs.

#### PAPERS LAID ON THE TABLE

##### NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEP P SHINDE) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 12A of the Essential Commodities Act, 1955:—

- (1) G S R 376(E) published in Gazette of India dated the 17th August, 1972
- (2) G. R. S 381(E) published in Gazette of India dated the 17th August 1972, [placed in library. See No, LT-3577/72]

##### REPORTS ACCOUNTS & REVIEWS OF O N G. C. HINDUSTAN INSECTICIDES LTD AND HINDUSTAN ANTIBIOTICS LTD.

THE DEPT. MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report together with the Audited Accounts (Hindi and English versions) of the Oil and Natural Gas Commission for the year 1970-71 and of its subsidiary company Hydrocarbons India Private Limited, New Delhi for the year 1970, under sub-section (3) of section 23 read with sub-section (4) of section 22 of the Oil and Natural Gas Commission Act, 1956.
- (ii) A copy of the Review (Hindi and English versions) by the Govern-

[Shri Dalbir Singh]

ment on the above Reports [placed in library See No LT-3578/72]

- (2) A copy of the Note (Hindi and English versions) regarding deletion of an item from the terms of reference made to the Commission appointed to enquire into certain lapses in Trombay Unit of Fertilizer Corporation of India Limited [placed in library See No LT-3579/72]
- (3) A copy each of the following papers (Hindi and English versions) Under sub-section (1) of section 619A of the Companies Act, 1956 -
  - (i) (a) Review by the Government on the working of the Hindustan Insecticides Limited, New Delhi, for the year 1970-71.
  - (b) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1970-71 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon [placed in library See No LT-3580/72]
  - (ii) (a) Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, for the year 1970-71
  - (b) Annual Report of the Hindustan Antibiotics Limited, Pimpri, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [placed in library See No LT-3581/72]

MR DEPUTY-SPEAKER Mr Balgovind Verma He is absent

12 10 $\frac{1}{2}$  hrs

COMMITTEE ON PRIVATE  
MEMBERS' BILLS AND  
RESOLUTIONS

MINUTES

SHRI MADHURYYA HALDAR  
(Mathurapur), I beg to lay on the Table

Minutes of the Fifteenth to Seventeenth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

SHRI JYOTIRMOY BOSU (Diamond Harbour) On a point of order.

MR DEPUTY-SPEAKER : Mr S C Samanta

SHRI JYOTIRMOY BOSU On a point of order under rule 376 (Interruptions)

COMMITTEE ON ABSENCE OF  
MEMBERS FROM THE SIT-  
TINGS OF THE HOUSE

MINUTES

SHRI S C SAMANTA (Tamluk) I beg to lay on the Table Minutes of the Seventh sitting of the Committee on Absence of Members from the Sittings of the House held during the current session

MR DEPUTY-SPEAKER I will request one thing I will try to be as accommodating as possible but, if five or six members get up, how can I pay attention to everybody? (Interruption) Order please Mr Venkatasubbaiah, you were speaking at the top of your voice but I could not follow because there was too much of noise in the House I want to make it clear that we have finished item 7 of the agenda Mr Jyotirmoy Bosu raised a point of order I would now listen to this point of order

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R K KHADILKAR) I was busy in the other House

MR DEPUTY-SPEAKER I will listen to you later on

SHRI JYOTIRMOY BOSU This point of order arises out of your observations and something which was very understandable by us You, in a hurry to brush me aside I am sorry to say so said that the Minister would make a statement tomorrow. On what, Sir?

MR DEPUTY-SPEAKER That was in reply to Mr Venkatasubbaiah's point

SHRI JYOTIRMOY BOSU That puts me on the rail (Interruption)